

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1720
ANSWERED ON:22.07.2014
EXCAVATION IN UNNAO
Azad Shri Kirti (JHA)

Will the Minister of CULTURE be pleased to state:

- (a) whether the Archaeological Survey of India (ASI) has undertaken excavation at Daundiya Kheda Village in Unnao District of Uttar Pradesh to excavate golden treasures;
- (b) if so, the outcome of the excavation and the expenditure incurred thereon;
- (c) whether the approval of the Standing Committee of the Central Advisory Board of Archaeology (CABA) had been obtained before starting excavation work at the said village in Uttar Pradesh;
- (d) if so, the details thereof and if not, the reasons therefore;
- (e) whether the Government has inquired into the tampering of report of the Geological Survey of India and fixed responsibility for irrational expenditure; and
- (f) if so, the details thereof and if not, the reasons therefor along with the preventive steps taken by the Government to avoid such futile exercise in future?

Answer

MINISTER OF STATE (IC) CULTURE & TOURISM (SHRI SHRIPAD NAIK)

(a) Archaeological Survey of India had taken up the trial excavation to understand the archaeological significance of the site.

(b) Archaeological remains of early historical period were found.

Total expenditure of Rs. 2,78,751/- (Rupees two lakh seventy eight thousand and seven hundred fifty one only) was incurred for trial excavation.

(c) & (d) Approval for conducting trial excavations at Daundia Kheda village in district Unnao, UP, had been granted by the Director General, Archaeological Survey of India as per the Section 22 of The Ancient Monument & Archaeological Sites & Remains Act, 1958 (AMASRA).

(e) No, Sir. Ministry of Culture has not constituted any inquiry.

(f) Does not arise.